

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:50
ANSWERED ON:05.08.2013
POLLUTION IN CAUVERI RIVER
Shivanagouda Shri Shivaramagouda

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has taken note of the pollution in Cauvery river in the stretch of famous pilgrimage Mudukutore in Mysore district;
- (b) if so, the details thereof along with the measures taken by the Government in this regard;
- (c) whether the Government has provided any assistance in this regard; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (d) For conservation and pollution abatement of river Cauvery in Karnataka, the Ministry under the Centrally Sponsored Scheme of National River Conservation Plan (NRCP), has provided financial assistance for taking up eighteen schemes in the towns of K. R. Nagar, Kollegal, Nanjangud and Srirangapatna at a sanctioned cost of Rs. 5.34 crore. The schemes taken up pertain to interception & diversion of sewage, sewage treatment plants, river front development, low-cost sanitation and crematoria. A total sewage treatment capacity of 7.52 million litres per day (mld) has been created in these towns under the Plan. As per monitoring carried out by the Karnataka State Pollution Control Board, water quality of river Cauvery in the stretch of Mudukutore is meeting the prescribed standards.